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Title: Passing of the Cost and Works Accountants (Amendment) Bill, 2011, as passed by Rajya Sabha.

MR. DEPUTY-SPEAKER: The Minister may now move for consideration of the Bill listed at Item No.20

SHRI M. VEERAPPA MOILY: I beg to move:

"That the Bill further to amend the Cost and Works Accountants Act, 1959, as passed by Rajya Sabha, be taken into consideration. "

*...(Interruptions)*

MR. DEPUTY SPEAKER: The question is:

"That the Bill further to amend the Cost and Works Accountants Act, 1959, as passed by Rajya Sabha, be taken into consideration."

*The motion was adopted.*

MR. DEPUTY SPEAKER: The House shall now take up clause by clause consideration of the Bill.

*...(Interruptions)*

The question is:

"That clauses 2 to 8 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 8 were added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

*...(Interruptions)*

MR. DEPUTY SPEAKER: The Minister may now move that the Bill be passed.

*...(Interruptions)*

SHRI M. VEERAPPA MOILY: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

*...(Interruptions)*

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